

U.A. No. 334/00

17.4.00

Hon. Mr. S. K. I. Naqvi, J. M.
Hon. Mr. D. Biswas, J. M.

Shri T. Ali for the applicant.

Shri D. S. Shukla proxy counsel to Shri R. C. Joshi counsel for the respondents. Heard, on the point of admission. It is a case of absorption of services on deputation. Learned counsel for the applicant mentions that to his knowledge, the respondents have already taken steps to absorb him but the order is yet to be communicated, for which his representation dated 16.2.99 (annexure A-12) is pending with the respondents for disposal.

The respondents are directed to dispose of the above referred pending representation, within 4 weeks by way of detailed, reasoned and speaking order.

With the above observation, the U.A. is finally disposed of at the admission stage. No order as to costs.

S. Z.
A. M.

J. C.
J. M.

/m.m./